

| Annexure – 4  |   |                       |                           |                |  |                 |                             |                        |                          |                            |  |                              |                                    |                 |
|---|---|-----------------------|---------------------------|----------------|--|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Name of the corporate debtor: Zyngo EV Mobility Private Limited.. ; Date of commencement of CIRP: 01.07.2025 ; List of creditors as on:18.08.2025 |   |                       |                           |                |  |                 |                             |                        |                          |                            |  |                              |                                    |                 |
| List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)                          |   |                       |                           |                |  |                 |                             |                        |                          |                            |  |                              |                                    |                 |
| Sl. No.   | Name of creditor                            | Identification No.    | Details of claim received |                | Details of claim admitted              |                 |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|   |   |                       | Date of receipt           | Amount claimed | Amount of claim admitted provisionally | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |  |                              |                                    |                 |
| 1   | Shree Shayama Constructions Private Limited | U45500UP2020PTC130020 | 15.07.2025                | 1,62,04,609    | 1,62,04,609                            | Unsecured       | -                           | Yes                    | 0.00%                    | -                          | -  | -                            | -                                  | -               |
| 2   | Deltabulk Shipping India Private Limited    | U63090UP2019PTC122797 | 15.07.2025                | 4,81,62,247    | 4,81,62,247                            | Unsecured       | -                           | Yes                    | 0.00%                    | -                          | -  | -                            | -                                  | -               |
| 3   | Axis Bank Limited                           | L65110GJ1993PLC020769 | 11.08.2025                | 1,22,18,191    | 1,21,23,673                            | Unsecured       | -                           | No                     | 77.66%                   | -                          | -  | -                            | 94,518                             | -               |
|   | Total(B)                                    |                       |                           | 7,65,85,047.38 | 7,64,90,529.05                         |                 | -                           |                        | 77.66%                   |                            | -  | -                            | 94,518.33                          |                 |